CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No. 254/2020

Date of Decision: 04.09.2020

CORAM: R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Mr. Anshumali Pandey
S/o Subhash Chandra Pandey,
Aged - 44 years,
Lecturer, IHM&CT, Karad, Silvassa,
Residing at Flat No.803,
8th Floor, Gurukrupa Residency,
H.No.2658, Kamli Falia,
Silvassa, D&N.H. - 396 230
Email:anshumali.pandev@gmail.com

Email: anshumali.pandey@gmail.com ... Applicant (By Advocate Shri Shushil Kr. Tiwari)

VERSUS

- Principal,
 Institute of Hotel Management and
 Catering Technology,
 Karad, Govt Polytechnic Campus,
 Silvassa, Dadra & Nagar Haveli,
 Pin Code : 396 230.
 Email : ihmsilvassa@gmail.com
- 3. The Deputy Secretary (Vigilance)
 DNH, Address: IHMT & CT KARAD
 Govt. polytechnic campus Silvassa
 Dadra & Nagar Haveli
 Pin Code 396 230.
- Joint Secretary & Legal Affairs
 Ministry of Law & Justice,
 Department of legal affairs

branch secretariat,
Mumbai - 400 020.

Email-branchsecmum@gmail.com. ... Respondents

ORDER (ORAL) PER: R. VIJAYKUMAR, MEMBER (A)

This matter was heard today through video conference, with the consent of learned counsel for the applicant.

- 2. When the case was called, nobody appeared for the respondents and they have filed a reply on Google drive which we have already held is unacceptable and it should only be an attachment with the Email and not in the manner in which they have done.
- 3. Further, it is also seen that the OA is completely incoherent and needs to be redrafted in the appropriate grammar, sentence construction, full stop, etc. which has not been done by the learned counsel for the applicant.
- 4. Learned counsel for the applicant submits that he will withdraw this OA and file a better OA within two weeks.
- 5. Accordingly, the Original Application is \ dismissed as withdrawn. No order as to costs.

(Ravinder Kaur) Member (J) (R. Vijaykumar) Member (A)